

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA(CAA)-49/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2018.**

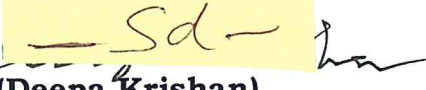
**NAME OF THE COMPANY: M/s. Motherson Sintermetal technology Ltd.
And M/s. Tiger Connect travel Systems and Solutions Ltd.**


SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	Present for the Petitioner:	Dr. U.K. Chudhary, Senior Counsel with Mr. Abhishek Natha, Chartered Accountant		
	Present for the Respondent:	C. Balooni, CP & RD(NR) Ms. Lakshmi Gurung (Standing Counsel for I.T. Deptt)		

ORDER

Synopsis in respect of objections raised by the Income Tax Department be filed. To come up on 20th of August, 2018 for further consideration.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sameer)